

RESUME OF WORK DONE BY LOK SABHA

(FIFTH LOK SABHA—FIFTEENTH SESSION)

(5th January to 6th February, 1976)



LOK SABHA SECRETARIAT
NEW DELHI

February, 1976.

P R E F A C E

This publication contains a brief resume' of work done by Lok Sabha during the Fifteenth Session of Fifth Lok Sabha, 1976.

NEW DELHI;
February 23, 1976.

S. L. SHAKDHER,
Secretary-General.

CONTENTS

	PAGE
1. DURATION OF SESSION	1
2. BILLS—	
(i) Government Bills	2
(ii) Private Members' Bills	11
3. CALLING ATTENTION STATEMENT	14
4. DIVISIONS	14
5. FINANCIAL BUSINESS—	
(i) Railway Budget	15
(ii) General Budget	15
(iii) Budget in respect of the State of Nagaland	15
(iv) Budget in respect of the Union territory of Pondicherry	15
6. LEAVE OF ABSENCE	16
7. MOTIONS—	
(i) Motions for Election of Speaker	17
(ii) Motion under Rule 388 for suspension of Rule	17
8. OATH OR AFFIRMATION	17
9. OBITUARY REFERENCES	18✓
10. PAPERS LAID ON THE TABLE	18
11. PRIVILEGE MATTER	19
12. PRESIDENT'S ADDRESS	19
13. QUESTIONS—	
(i) Starred	20
(ii) Unstarred	20
14. RESIGNATION BY SPEAKER	20
15. RESOLUTIONS—	
(i) Government Resolution	21
(ii) Statutory Resolutions	22
(iii) Private Members' Resolutions	24

	PAGE
16. SHORT DURATION DISCUSSIONS (RULE 193)	25
17. STATEMENTS BY MINISTERS—	
(i) <i>Suo-moto</i> statements made/laid under Rule 372	26
(ii) Matter under Rule 377	27
18. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS	28

**RESUME' OF WORK DONE BY LOK SABHA DURING THE FIFTEENTH
SESSION OF FIFTH LOK SABHA—JANUARY-FEBRUARY, 1976.**

I. DURATION OF SESSION

Date of commencement	.	.	.	.	.	5th January, 1976
Date of adjournment <i>sine die</i>	.	.	.	.	.	6th February, 1976
Date of prorogation	.	.	.	.	.	9th February, 1976
Number of days of sittings	.	.	.	.	.	22
Number of hours of sittings	.	.	.	.	.	135 hours and 15 minutes

2. BILLS

(1) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H	M		
1	The Constitution (Forty-first Amendment) Bill, 1975, as passed by Rajya Sabha.	..	5-1-76					Pending
2	The Foreign Contribution (Regulation) Bill, 1973.			6-1-76	0	01		Report of the Joint Committee was laid.
3	The Betwa River Board Bill, 1976.	6-1-76		..	..	..		Pending
4	The Delhi Development (Amendment) Bill, 1976.	6-1-76		9-1-76 (Consideration and passing)	0	20		Passed
5	The Indian Lighthouse (Amendment) Bill, 1976.	6-1-76			..	..	..	Pending

	H	M							
6	The Income-tax (Amendment) Bill, 1976.	6-1-76	..	9-1-76 (Consideration and passing)	0	21	..	Passed	
7	The Imports and Exports (Control) Amendment Bill, 1976.	9-1-76	..	12-1-76 (Consideration and passing)	0	16		Passed	
8	The Election Laws (Extension to Sikkim Bill), 1976.	9-1-76	..	12-1-76 (Consideration and passing)	0	12		Passed	
9	The Beedi Workers Welfare Cess Bill, 1976.	9-1-76	..	..	..	..	..	Pending	
10	The Beedi Workers Welfare Fund Bill, 1976.	9-1-76	..	..	..	..	..	Pending	
11	The Sales Promotion Employees (Conditions of Service) Bill, 1975, as passed by Rajya Sabha.	..	25-7-75	9-1-76 & 12-1-76 (Consideration and passing)	2	32	17	1	Passed as amended.
12	The Unit Trust of India (Amendment) Bill, 1976.	12-1-76	..	15-1-76 & 16-1-76 (Consideration and passing)	0	47	..	..	Passed
*13	The Voluntary Disclosure of Income and Wealth Bill, 1976.	13-1-76	..	19-1-76 (Consideration and passing)	6	04	21	..	Passed

* Discussed together with the Statutory Resolutions re. disapproval of the Voluntary Disclosure of Income & Wealth Ordinance, 1975 and the Voluntary Disclosure of Income and Wealth (Amendment) Ordinance, 1975.

1	2	3	4	5	6	7	8	9
					H	M		
*14	The Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Bill, 1976.	12-1-76	..	20-1-76 ¹ (Consideration and passing)	2	08	13 ..	Passed
15	The Delhi Land Holdings Ceiling Amendment Bill, 1976.	15-1-76	..	20-1-76 (Consideration and passing) 2-2-76 (Consideration of amendment made by Rajya Sabha).	1	14	9 ..	Passed
16	The Burma Shell (Acquisition of Undertakings in India) Bill, 1976	15-1-76	..	16-1-76 (Consideration and passing)	1	45	5	Passed
17	The Regional Rural Banks Bill, 1976.	15-1-76		20-1-76, 21-1-76 (Consideration and passing) 2-2-76 (Consideration of amendment made by Rajya Sabha)	3	55	21 1	Passed as amended.
					0	01		Amendment made by Rajya Sabha agreed to by Lok Sabha.
18	The Indian Railways (Amendment) Bill, 1976, as passed by Rajya Sabha.	16-1-76		23-1-76 (Consideration and passing)	0	54	2	Passed

19	The Bonded Labour system (Abolition) Bill, 1976, as passed by Rajya Sabha.	..	16-1-76	23-1-76, 27-2-76 (Consideration and passing)	2	31	96	1	Passed as amended
20	The Equal Remuneration Bill, 1976, as passed by Rajya Sabha.	..	16-1-76	30-1-76 (Consideration and passing)	1	55	41	1	Passed as amended
†21	The Payment of Wages (Amendment) Bill, 1976, as passed by Rajya Sabha.	..	19-1-76	3-2-76 (Consideration and passing)	2	11	6	1	Passed as amended
22	The Assam Sillimanite Limited (Acquisition and Transfer of Refractory Plant) Bill, 1976.	19-1-76	..	27-1-76 (Consideration and passing)	1	35	22	1	Passed as amended
23	The Appropriation Bill, 1976	19-1-76	..	19-1-76 (Consideration and passing)	0	01	..	..	Passed
24	The Appropriation (No.2) Bill, 1976.	19-1-76	..	19-1-76 (Consideration and passing)	0	03	..	..	Passed
25	The Appropriation (Railways) Bill, 1976.	19-1-76	..	19-1-76 (Consideration and passing)	0	02	..	..	Passed
††26	The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Bill, 1976.	20-1-76	..	27-1-76 (Consideration and passing)	0	53	2	1	Passed as amended

*Discussed together with the Statutory Resolution re: disapproval of the Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Ordinance, 1975.

†Discussed together with the Statutory Resolution re: disapproval of the Payment of Wages (Amdt.) Ordinance, 1975.

††Discussed together with the Statutory Resolution re: disapproval of the Conservation of Foreign Exchange and Prevention of Smuggling Activities (Second Amendment) Ordinance, 1975.

1	2	3	4	5	6	7	8	9
					H 5	M 17		
@27	The Maintenance of Internal Security (Amendment) Bill, 1976.	20-1-76		21-1-76, 22-1-76 (Consideration and passing)	1	16	1	Passed
28	The Motor Vehicles (Amendment) Bill, 1976 (as passed by Rajya Sabha).		21-1-76	29-1-76, 30-1-76 (Consideration and passing)	1	56	1	1 Passed as amended
29	The Standards of Weights and Measures Bill, 1976 (as passed by Rajya Sabha).		22-1-76	..	..	..	..	Pending
30	The Delhi Rent Control (Amendment) Bill, 1976 (as passed by Rajya Sabha).	..	23-1-76	27-1-76 (Consideration and passing)	1	40	1	1 Passed as amended
†31	The Press Council (Repeal) Bill, 1976.	23-1-76	..	28-1-76 (Consideration and passing)	1	43	1	1 Passed as amended
*32	The Parliamentary Proceedings (Protection of Publication) Repeal Bill, 1976.	27-1-76	..	28-1-76 (Consideration and passing)	2	23	2	1 Passed as amended
**33	The Prevention of Publication of Objectionable Matter Bill, 1976.	27-1-76		28-1-76, 29-1-76 (Consideration and passing)	4	56	27	3 Passed as amended
34	The Levy Sugar Price (Equalisation Fund) Bill, 1976.	27-1-76	..	5-2-76 (Consideration and passing)	1	05	2	1 Passed as amended
35	The Nagaland Appropriation Bill, 1976.	27-1-76	..	27-1-76 (Consideration and passing)	0	02	..	.. Passed

				H	M	
36	The Pondicherry Appropriation Bill, 1976.	27-1-76	..	0	01	Passed
37	The Constitution (Thirty-second Amendment) Bill, 1973.	(Earlier Session-16-5-73)	27-1-76 (Consideration and passing)	0	01	..
			28-1-76 (Motion for further extension of time for presentation of the Report of the Joint Committee)	0	01	..
						A motion for further extension of time for presentation of the Report of the Joint Committee upto the last day of the next Session, adopted.
38	The Code of Civil Procedure (Amendment) Bill, 1974.	(Earlier Session-8-4-74)	28-1-76 (Motion for further extension of time for presentation of the Report of the Joint Committee)	0	01	..
						A motion for further extension of time for presentation of the Report of the Joint Committee upto the last day of the next Session adopted.

@ Discussed together with the Statutory Resolutions re: disapproval of the Maintenance of Internal Security (Third Amdt.) Ordinance 1975, and the Maintenance of Internal Security (Fourth Amendment) Ordinance, 1975.

‡ Discussed together with the Statutory Resolution re: disapproval of the Delhi Rent Control (Amendment) Ordinance, 1975.

† Discussed together with the Statutory Resolution re: disapproval of the Press Council (Repeal) Ordinance, 1975.

* Discussed together with the Statutory Resolution re: disapproval of the Parliamentary Proceedings (Protection of Publication) Repeal Ordinance, 1975.

** Discussed together with the Statutory Resolution re: disapproval of the Prevention of Publication of Objectionable Matter Ordinance, 1975.

1	2	3	4	5	6	7	8	9
					H	M		
39	The Urban Land (Ceiling and Regulation) Bill, 1976.	28-1-76		2-2-76 (Consideration and passing) 6-2-76 (Consideration of amendments made by Rajya Sabha)	6 0	44 23	154 ..	45 .. Passed as amended. Amendments made by Rajya Sabha agreed to by Lok Sabha.
40	The Indian Penal Code (Amendment) Bill, 1972.	..		29-1-76	0	01	..	Report of the Joint Committee was laid.
*41	The Payment of Bonus (Amendment) Bill, 1976, as passed by Rajya Sabha.		30-1-76	3-2-76, 4-2-76 (Consideration and passing)	8	00	35	Passed.
42	The Warehousing Corporations (Amendment) Bill, 1976.	30-1-76		..			..	Pending.
43	The Prevention of Food Adulteration (Amendment) Bill, 1976, as passed by Rajya Sabha.	..	3-2-76	6-2-76 (Consideration and passing)	4	02	33	Passed.
44	The House of the People (Extension of Duration) Bill, 1976.	3-2-76		4-2-76 (Consideration and passing)	3	40	1	Passed.
45	The Industrial Disputes (Amendment) Bill, 1976, as passed by Rajya Sabha.	..	4-2-76	5-2-76 (Consideration and passing)	3	06	48	1 Passed as amended.
46	The Iron Ore Mines and Mangane- se Ore Mines Labour Welfare Fund Bill, 1976.	5-2-76	..	..	..	..	..	.. Pending.

47	The Iron Ore Mines and Manag- anese Ore Mines Labour Welfare Cess Bill, 1976.	5-2-76	..	..	..	..	Pending.
48	The High Court Judges (Condi- tions of Service) Amendment Bill, 1975.	(Earlier Session 8-5-75)	..	6-2-76	0	01	Withdrawn.
49	The Supreme Court Judges (Conditions of Service) Amend- ment Bill, 1975.	(Earlier Session- 8-5-75)	..	6-2-76	0	01	Withdrawn.
50	The High Court Judges (Condi- tions of Service) Amendment Bill, 1976.	6-2-76	..	..	..	..	Pending.
51	The Supreme Court Judges (Con- ditions of Service) Amendment Bill, 1976.	6-2-76	..	..	..	..	Pending.
52	The High Court at Patna (Estab- lishment of a Permanent Bench at Patna) Bill, 1976.	6-2-76	..	..	..	..	Pending.

* Discussed together with the Statutory Resolution *re*: disapproval of the Payment of Bonus (Amendment) Ordinance, 1975.

† Report of the Joint Committee on the Bill was laid on 5th January, 1976.

SUMMARY

1. Bills pending at the end of the last session	13
2. Bills introduced	34
3. Bills opposed at introduction stage	5
4. Bills passed by Rajya Sabha and laid on the Table	11
5. Bills returned by Rajya Sabha with amendments and laid on the Table	3
6. Bills passed	34
7. Bills negatived	Nil
8. Bills withdrawn	2
9. Bills part-discussed	Nil
10. Motions for adjournment of debate on Bills adopted	Nil
11. Bills referred to Select Committee	Nil
12. Bills referred to Joint Committee	Nil
13. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motions for concurrence was adopted by Lok Sabha	Nil
14. Bills pending at the end of the session <i>vide</i> Para No. 2645 of Lok Sabha Bulletin Part II, dated 11-2-1976	22

(H) Private Members' Bills

S. No.	Name of the Bill and Member-in-charge	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/remarks
1	2	3	4	5	6	7	8	9
					H. M.			
1.	The Constitution (Amendment) Bill, 1975 (<i>Amendment of articles 74 and 103</i>) by Shri C. K. Chandrappan.	9-1-76	—	—		—	—	Pending.
2.	The Constitution (Amendment) Bill, 1975 (<i>Insertion of new article 342A</i>) by Shri C. K. Chandrappan.	9-1-76	—	—		—	—	Pending.
3.	The Constitution (Amendment) Bill, 1975 (<i>Amendment of article 324</i>) by Shri C. K. Chandrappan.	9-1-76	—	—	0-05	—	—	Pending.
4.	The Constitution (Amendment) Bill, 1975 (<i>Amendment of articles 81 and 82</i>) by Shri C. K. Chandrappan.	9-1-76	—	—		—	—	Pending.
5.	The Advocates (Amendment) Bill, 1975 (<i>Amendment of section 24</i>) by Shri Sakti Kumar Sarkar.	9-1-76	—	—		—	—	Pending.

1	2	3	4	5	6	8	9
					H. M.		
6.	The Compulsory Adult Education Bill, 1975 by Shri C. K. Chandrapan.	9-1-76	—	—	—	—	Pending
7.	The Children, Students and Youth (Rights and Welfare) Bill, 1975 by Shri C. K. Chandrapan.	9-1-76	—	—	—	—	Pending
8.	The Maintenance of Internal Security (Repeat) Bill, 1976 by Shri Erasmo de Sequeira.	9-1-76	—	—	—	—	Pending
9.	The Constitution (Amendment) Bill, 1973 (Amendment of article 80 and omission of Fourth Schedule) by Shri Dinesh Chandra Goswami.	(Earlier session—27-7-73)	—	(Earlier session—2-5-75) 9-1-76 (further consideration)	1-23 (including 0-03 minutes during the Thirteenth Session)	1	Nil Withdrawn
10.	The Constitution (Amendment) Bill, 1972 (Amendment of articles 22, 32, etc.) by Shri Dinen Bhattacharya.	(Earlier session—17-11-72)	—	9-1-76 23-1-76 (consideration)	1-40	—	On 23-1-76, a motion that the debate on the Bill be adjourned was adopted.
11.	The Employees' Provident Funds and Family Pension Fund (Amendment) Bill, 1974 (Amendment of sections 1, 2, etc.) by Shri Prasannbhai Mehta.	(Earlier session—26-7-74)	—	23-1-76	1-27	—	Withdrawn

SUMMARY

Bills pending at the end of the last session		210
Bills introduced		8
Debate adjourned		1
Bills withdrawn		2
Part discussed		Nil
Bills pending at the end of the Session <i>vide</i> Para No. 2646 of Bulletin—Part II dated the 11th February, 1976.		216

3. CALLING ATTENTION STATEMENT

Brief subject	Name of the Member who called attention	Name of the Minister	Time taken
		Date of statement	
Reported accident on 28-1-1976 in Bellampali mine of the Singareni collieries, resulting in the death of 5 miners.	Sardar Swaran Singh Solki	Shri K. C. Pant 3-2-1976	H. M. 0-08

4. DIVISIONS

Number of Divisions held		25
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5. FINANCIAL BUSINESS

Subject	Date of presentation	Date of discussion		Time taken
(i) Railway Budget				
Supplementary Demands for Grants in respect of Budget (Railways) for 1975-76	12-1-76	15-1-76	Discussion and voting on Supplementary Demands for Grants (Railways)	H. M. 1 36
(ii) General Budget				
Demands for Excess Grants in respect of Budget (General) 1973-74	9-1-76	15-1-76	Discussion and voting on Demands for Excess Grants (General)	0 45
Supplementary Demands for Grants in respect of Budget (General) for 1975-76	9-1-76	15-1-76	Discussion and voting on Supplementary Demands for Grants (General)	0 50
(iii) Budget in respect of the State of Nagaland				
Supplementary Demands for Grants in respect of the State of Nagaland for 1975-76	23-1-76	27-1-76	Discussion and voting on Supplementary Demands for Grants (Nagaland)	0 01
(iv) Budget in respect of the Union Territory of Pondicherry				
Supplementary Demands for Grants in respect of the Union Territory of Pondicherry for 1975-76	23-1-76	27-1-76	Discussion and voting on Supplementary Demands for Grants (Pondicherry)	0 09

6. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which leave granted	Date when leave granted
1.	Shri R. R. Sharma	21-7-75 to 7-8-75	25-1-76
2.	Shri Mahadeepak Singh Shakya	21-7-75 to 7-8-75 and 5-1-76 to 5-2-76	
3.	Shri Jyotirmoy Bosu	Do.	
4.	Shri Hukam Chand Kachwai	21-7-75 to 7-8-75	
5.	Shri Mukhtiar Singh Malik	21-7-75 to 7-8-75 and 5-1-76 to 5-2-76	
6.	Shri Bhagirath Bhanwar	Do.	
7.	Shri Madhu Limaye	Do.	
8.	Shri Atal Bihari Vajpayee	Do.	
9.	Dr. Laxminarayan Pandeya	Do.	
10.	Shrimati V. R. Scindia	Do.	
11.	Shri Rasiklal Parikh	5-1-76 to 5-2-76	
12.	Shri Sharad Yadav	21-7-75 to 7-8-75 and 5-1-76 to 5-2-76	
13.	Shri Morarji R. Desai	5-8-75 to 7-8-75 and 5-1-76 to 5-2-76	
14.	Shri A. K. Gopalan	5-1-76 to 5-2-76	
15.	Shri Madhu Dardavate	5-8-75 to 7-8-75 and 5-1-76 to 5-2-76	
16.	Shri Ram Dhan	Do.	
17.	Shri Shyamnandan Mishra	Do.	
18.	Shri Robin Sen	5-1-76 to 5-2-76	
19.	Shri Phool Chand Verma	Do.	
20.	Shri Jagannathrao Joshi	Do.	
21.	Shri Piloo Mody	21-7-75 to 7-8-75 and 5-1-76 to 5-2-76	
22.	Shri Samar Guha	5-8-75 to 7-8-75 and 5-1-76 to 5-2-76	5-2-76

7. MOTIONS

(i) Motions for Election of Speaker

Sl. No.	Brief Subject	Under rule	Proposer	Secorder	Date of discussion	Decision of the House
1.	Choosing Shri B. R. Bhagat as the Speaker of Lok Sabha	7	Shrimati Indira Gandhi	Shri K. Raghu-Ramaiah	5-1-76	Adopted.
2.	Choosing Shri Jagannathrao Joshi as the Speaker of Lok Sabha	7	Shri Prasannbhai Mehta	Shri Digvijaya Narain Singh	5-1-76	Not put to vote in view of motion at (1) having been adopted.

(ii) Motion under Rule 388 for Suspension of Rule

Brief Subject	Member	Date on which motion moved	Time taken	Remarks
H. M.				
Suspension of sub-rule (2) of rule 331B in its application to the motion for extension of the term of office of the present members of the Committee on the Welfare of the Scheduled Castes and Scheduled Tribes	Shri Om Mehta	5-2-76	0—01	Adopted

8. OATH OR AFFIRMATION

Name	Constituency	State	Language of oath/affirmation	Date
Shri S. K. Rai	Sikkim	Sikkim	Hindi (oath)	5-1-76

9. OBITUARY REFERENCES

Sl. No.	Name and particulars of Membership	Date of death	Date on which reference made	Time taken	Remarks
				H. M.	
✓ 1.	Shri K. Kamaraj, sitting Member of Lok Sabha . . .	2-10-75	5-1-76	}	0-09
✓ 2.	Shri K. R. Achar, Member of the Second Lok Sabha. . .	22-8-75	5-1-76		
✗ 3.	Dr. V. Subramaniam, Member of the Constituent Assembly . .	18-10-75	5-1-76		
✗ 4.	Prof. K. K. Bhattacharya, Member of the Provisional Parliament . .	25-10-75	5-1-76		
✓ 5.	Shri Mathew Maniyangadan, Member of the Second and Third Lok Sabha . . .	14-11-75	5-1-76		
✓ 6.	Sardar Teja Singh Akarpuri, Member of the First Lok Sabha . .	20-11-75	5-1-76		
✓ 7.	Shri B. Shiva Rao, Member of the Constituent Assembly, Provisional Parliament and the First Lok Sabha . . .	15-12-75	5-1-76		
✓ 8.	Shri Vishnu Ghanashyam Deshpande, Member of the First Lok Sabha . .	7-12-75	7-1-76		0-01
✓ 9.	Giani Gurmukh Singh Musafir, Member of the Constituent Assembly, Provisional Parliament, First Second and Third Lok Sabha . . .	18-1-76	19-1-76		0-02
✓ 10.	Shri Chandramani Kalo, Member of the Second Lok Sabha . .	26-4-75	2-2-76		0-01
✓ 11.	Shri Shankar Gauda Veerangaada Patil, Member of the First Lok Sabha . . .	2-2-76	6-2-76		0-01

10. PAPERS LAID ON THE TABLE

(i) By Government	830
(ii) By Private Member	Nil

11. PRIVILEGE MATTER

Brief subject	Name of member who raised the matter	Date on which matter brought before the House	Time taken	Decision of the House
Question of privilege sought to be raised regarding alleged arrest of Kumari Maniben Vallabhbhai Patel, M.P., in Delhi on the 12th December, 1975, and non-intimation thereof to the Speaker.	Kumari Maniben Vallabhbhai Patel	27-1-76 5-2-76	H. M. 0-03 0-07	On 5-2-76, after the Minister of State for Home Affairs made a statement in the matter, the Speaker withheld his consent to the matter being raised as a question of privilege.

19.

12. PRESIDENT'S ADDRESS

Date of Address	Date of discussion on Motion of Thanks	No. of amend-ments tabled	No. of amend-ments carried	Motion of Thanks adopted on	Time taken	President's message reported on
5-1-76	6-1-76 7-1-76 8-1-76 9-1-76	219	—	9-1-76	H. M. 15 25	15-1-76

13. QUESTIONS

(i) *STARRED*

Number of Questions put down in Question Lists for Oral Answers	.	.	.	.	*
					346
Number of Questions orally answered	.	.	.	.	161

(ii) *UNSTARRED*

Number of Questions put down in Question Lists for written answers and written answers furnished	.	.	.	.	**
					1782

14. RESIGNATION BY SPEAKER

Name of Speaker	Date of resignation	Date of announcement in the House
Dr. G. S. Dhillon	1-12-1975 (7 A.M.)	5-1-1976

*Includes 5 Starred Questions transferred from one Ministry to another.

**Includes 18 Unstarred Questions transferred from one Ministry to another. Also includes 185 Starred Questions which were not reached in the House for oral answer and replies to which were laid on the table as in the case of Unstarred Questions.

15. RESOLUTIONS
(i) Government Resolution

Sl. No.	Brief subject	Name of the Minister who moved	Date of moving and discussion	Time taken	Ministry/Department concerned	Remarks
				H. M.		
1	Approval of recommendations made in certain paras contained in the Eleventh Report of the Committee appointed to review the rate of dividend payable by the railway undertaking to General Revenues as well as other ancillary matters in connection with the Railway Finance and General Finance presented to Parliament on the 9th January, 1976.	Shri Mohd. Shafi Qureshi	12-1-76 15-1-76	1 41	Railways	Adopted.

(ii) *Statutory Resolutions*

Sl. No.	Subject	Article/Section of Constitution/ Act	Member who moved	Date(s) of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
1	2	3	4	5	6	7	8
					H. M.		
*1	Disapproval of the Voluntary Disclosure of Income and Wealth Ordinance, 1975 (Ordinance No. 15 of 1975).	Article 123	Shri C. K. Chandrappan	19-1-76	3 58	Finance	Negated
*2	Disapproval of the Voluntary Disclosure of Income and Wealth (Amendment) Ordinance, 1975 (Ordinance No. 23 of 1975).	Article 123	Shri Erasmo de Sequeira	19-1-76		Finance	Negated
**3	Disapproval of the Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Ordinance, 1975 (Ordinance No. 20 of 1975).	Article 123	Shri Erasmo de Sequeira	20-1-76	1 46	Finance	Negated
%4	Disapproval of the Maintenance of Internal Security (Third Amendment) Ordinance, 1975 (Ordinance No. 16 of 1975).	Article 123	Shri Indrajit Gupta	21-1-76 22-1-76	4 59	Home Affairs	Negated
%5	Disapproval of the Maintenance of Internal Security (Fourth Amendment) Ordinance, 1975 (Ordinance No. 22 of 1975).	Article 123	Shri Surendra Mohanty	21-1-76 22-1-76		Home Affairs	Negated

	Shri Erasmo de Sequeira	27-1-76	0	51	Finance	Negative
***6 Disapproval of the Conservation of Foreign Exchange and Prevention of Smuggling Activities (Second Amendment) Ordinance, 1975 (Ordinance No. 29 of 1975).	Article 123					
@7 Disapproval of the Delhi Rent Control (Amendment) Ordinance, 1975 (Ordinance No. 24 of 1975).	Article 123					
@8 Disapproval of the Press Council (Repeal) Ordinance, 1975 (Ordinance No. 26 of 1975).	Article 123					
†9 Disapproval of the Parliamentary Proceedings (Protection of Publication) Repeal Ordinance, 1975 (Ordinance No. 25 of 1975).	Article 123					
††10 Disapproval of the Prevention of Publication of Objectionable Matter Ordinance, 1975 (Ordinance No. 28 of 1975).	Article 123					
		Shri Erasmo de Sequeira	27-1-76	1	37	Works and Housing
		Shri Indrajit Gupta				Negative
		Shri Erasmo de Sequeira	28-1-76	1	47	Information and Broadcasting
		Shri Erasmo de Sequeira	28-1-76	2	17	Information and Broadcasting
		Shri Erasmo de Sequeira	28-1-76	2	56	Information and Broadcasting
		Shri Erasmo de Sequeira	29-1-76			Negative
						P.T.O.

* Discussed together with the motion for consideration of the Voluntary Disclosure of Income and Wealth Bill, 1976.

** Discussed together with the motion for consideration of the Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Bill, 1976.

% Discussed together with the motion for consideration of the Maintenance of Internal Security (Amendment) Bill, 1976.

*** Discussed together with the motion for consideration of the Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Bill, 1976.

@ Discussed together with the motion for consideration of the Delhi Rent Control (Amendment) Bill, 1976, as passed by Rajya Sabha.

@ Discussed together with the motion for consideration of the Press Council (Repeal) Bill, 1976.

@ Discussed together with the motion for consideration of the Parliamentary Proceedings (Protection of Publication) Repeal Bill, 1976.

† Discussed together with the motion for consideration of the Prevention of Publication of Objectionable Matter Bill, 1976.

†† Discussed together with the motion for consideration of the Prevention of Publication of Objectionable Matter Bill, 1976.

1	2	3	4	5	6	7	8
					H. M.		
†11	Disapproval of the Payment of Wages (Amendment) Ordinance, 1975 (Ordinance No. 21 of 1975).	Article 123	Shri Dinen Bhattacharya	3-2-76	1 45	Labour	Negated
†12	Disapproval of the Payment of Bonus (Amendment) Ordinance, 1975 (Ordinance No. 11 of 1975).	Article 123	Shri Indrajit Gupta	3-2-76 4-2-76	5 41	Labour	Negated

†Discussed together with the motion for consideration of the Payment of Wages (Amendment) Bill, 1976, as passed by Rajya Sabha.

‡Discussed together with the motion for consideration of the Payment of Bonus (Amendment) Bill, 1976, as passed by Rajya Sabha.

(iii) Private Members' Resolutions

Sl. No.	Brief subject	Name of the Member who moved	Date(s) of moving and discussion	Time taken	Ministry concerned	Remarks
				H. M.		
1	Deprecation of remarks made against Netaji Subhas Chandra Bose in the Report of the 'One man Commission of Inquiry into disappearance of Netaji Subhas Chandra Bose'.	Shri Samar Guha	11-4-75 25-4-75 9-5-75 (Thirteenth session) 16-1-76	0 16 (excluding 2 hours and 32 minutes taken during the Thirteenth Session)	Home Affairs	Negated
2	Necessary steps for implementation of 20-point Programme.	Shri Bibhuti Mishra	16-1-76 30-1-76	4 42	Planning Commission	Withdrawn by leave of the House.
3	Initiation of constitutional amendments to secure meaningful realisation of the principles enshrined in the Preamble and the Directive Principles of the State Policy of the Constitution.	Shri K. P. Unnikrishnan	30-1-76	0 02	Law	Discussion not concluded.

16. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No	Brief subject	Under rule	Names of Members who raised discussion	Date(s) of discussion	Time taken	Ministry/Department concerned	Remarks
						H. M.	
1	Statement made by the Minister of Steel and Mines in the House on 6-1-76 re: the accident in the Chasnala Coal Mines near Dhanbad.	193	Shri Ranen Sen	12-1-76	3 05	Steel and Mines	
2	Report of the Committee on Drugs and Pharmaceutical Industry (Hathi Committee).	193	Shri Ramavatar Shastri	22-1-76	2 17	Chemicals and Fertilizers.	
3	Sugarcane price	193	Shri Narsingh Narsain Pandey	5-2-76 6-2-76	3 58	Agriculture and Irrigation.	

17. STATEMENTS BY MINISTERS

(i) Suo-moto STATEMENTS MADE/LAID UNDER RULE 372

Sl. No.	Subject	Name of Minister	Date	Time taken
1	2	3	4	5
				H. M.
1	Accident in the Chasnala coal mines near Dharbad.	Shri Chandrajit Yadav	6-1-76 12-1-76	0'10 0'05
2	Cancellation of sitting of Lok Sabha on the 13th January, 1976.	Shri K. Raghu Ramaiah	6-1-76	0'01
3	Government Business for the week commencing the 12th January, 1976.	Shri K. Raghu Ramaiah.	9-1-76	0'04
4	Tragic helicopter accident in the Bombay High involving the death of five persons.	Shri Keshav Deo Malaviya	12-1-76	0'04
*5	Patna floods	Shri Jagjivan Ram	16-1-76	0'01
6	Government Business for the week commencing the 19th January, 1976.	Shri K. Raghu Ramaiah	16-1-76	0'03
7	Re-structuring of news agencies.	Shri Vidya Charan Shukla	21-1-76 2-2-76	0'07 0'04
8	Government Business for the week commencing the 27th January, 1976.	Shri K. Raghu Ramaiah	23-1-76	0'04
9	Visit of Minister of External Affairs to Nepal.	Shri Y. B. Chavan	27-1-76	0'04
*10	Compensation for properties of Indian nationals left behind in Uganda.	Shri Bipin Pal Dass	29-1-76	0'01
11	Government Business for the week commencing the 2nd February, 1976.	Shri K. Raghu Ramaiah	30-1-76]	0'07
12	Appointment of a Commission of Inquiry to inquire into certain allegations against the former Chief Minister and some Ministers of Tamil Nadu Government.	Shri Om Mehta	3-2-76	0'01

*Statements were laid on the Table.

1	2	3	4	5
				H.M.
13	Fixation of sitting of Lok Sabha on the 6th February, 1976 for transaction of Government business.	Shri K. Raghu Ramaiah	4-2-76	0.01
14	Fall in the prices of natural rubber.	Shri Vishwarath Pratap Singh	5-2-76	0.03
15	Recognition of the MPLA Government in Angola.	Shri Y. B. Chavan	6-2-76	0.05

(ii) Matter under Rule 377

Subject	Name of Member who raised the matter	Minister who made the statement	Date	Time taken
				H. M.
Dearness allowance to Central Government employees and pensioners.	Shri S. M. Banerjee	Shrimati Sushila Rohatgi	6-2-76	0.05

18. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time	Percentage to the total time taken
	H. M.	
BILLS—		
(a) Government Bills	*74 47	55·3
(b) Private Member's Bills	4 32	3·3
BUDGETS—		
(a) Railway Budget	1 36	1·2
(b) General Budget	1 35	1·2
(c) Budgets in respect of States/Union territory under President's rule	0 10	0·1
DISCUSSIONS—		
Short Duration Discussions (Rule 193)	9 20	6·9
PRESIDENT'S ADDRESS.	15 15	11·3
QUESTIONS	15 40	11·6
RESOLUTIONS—		
(a) Government Resolutions	1 41	1·2
(b) Statutory Resolutions	*	
(c) Private Members' Resolutions	5 00	3·7
STATEMENTS (Rules 372 and 377)	1 09	0·9
OTHER MATTERS , such as Calling attention notices, motion for the election of Speaker, motions for suspension of Rules, Papers laid on the Table, Questions of Privilege, Obituary References, Points of Order, etc.	4 30	3·3
TOTAL	135 15	100·0

*Joint discussion took place on Statutory Resolutions [Vide Statement No. 15(ii)] and motions for consideration of the connected Government Bills (Vide Statement No. 2(i) S. Nos. 13, 14, 21, 26, 27, 30, 31 to 33 and 41) Time taken on joint discussion has been shown under Government Bills.